

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3785

ANSWERED ON:20.03.2013

THEFT AT AIRPORTS .

Gowda Shri D.B. Chandre;Kumar Shri Shailendra;Maharaj Shri Satpal;Muttemwar Shri Vilas Baburao;Punia Shri P.L. ;Sharma Shri Jagdish;Singh Alias Pappu Singh Shri Uday

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether incidents of theft of baggage at various airports have been reported;
- (b) if so, the number of cases/complaints of baggage thefts reported along with the value of luggage stolen during each of the last three years and the current year, airportwise;
- (c) the number of cases solved/disposed of along with the persons arrested and those pending with reasons for pendency;
- (d) whether the airport staff has been found involved in some of the said cases and if so, the details thereof and the action taken against them; and
- (e) the steps being taken by the Government to check the incidents of theft at the airports?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): Yes, Madam.

(b), (c) & (d): The information is being collected and will be laid on the Table of the House.

(e): Bureau of Civil Aviation Security (BCAS) has issued various Circulars/AVSEC orders highlighting detailed procedures to prevent pilferage from check-in baggage and deployment of security staff for ensuring the security of luggage, cargo etc. Further instructions have been issued to the airport operators to install CCTV and to establish an unified Control Room for monitoring the CCTV located at various operational areas at the airports.